

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 8705/2019

(Arising out of impugned final judgment and order dated 28-01-2019 in CRLAP No. 1926/1979 passed by the High Court of Judicature at Allahabad)

VINOD KUMAR SHARMA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 138481/2019 - FOR EXEMPTION FROM FILING O.T.)

Date : 04-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Anupam Mishra, AOR
 Mr. Jenis V. Francis, Adv.
 Mr. Harikumar V., Adv.
 Mr. Siddharth Kaushik, Adv.
 Mr. Mohit Chandras, Adv.

For Respondent(s) Mr. Ghanshyam Singh, Adv.
 Mrs. Rachna Gupta, AOR

 Mr. Vinod Prasad, Sr. Adv.
 Mr. Dharendra kumar, Adv.
 Ms. Jyoti Tiwari, Adv.
 Mr. Ajay Kumar Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(SHRADDHA MISHRA)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)